

Name of the Corporate Debtor: Lok Housing and Construction Limited; Date of Commencement of CIRP: 03-06-2019; List of Creditors as on: 16-08-2024; Name of IP: ; Process Number: 1; Last 5 digit of registration number:

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	108	3404855057	83	630601932	9.83	0	2837006184	3700000	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	3553013355	1	3553013355	55.41	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	11	2534017018	4	127701781	1.99	0	2406315237	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	112	129513816	91	70772677	1.10	0	48878125	0	Annexure 6
7	Operational creditors (Government Dues)	10	1175656151	10	1165388623	18.17	0	10267528	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	32	959782778	14	54180628	0.84	0	905602150	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	35	2891458337	11	811075391	12.65	0	2080382946	0	Annexure 9
Total		309	14648296512	214	6412734387	100.00	0	8288452170	3700000	